

BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO.82 OF 2021

IN THE MATTER OF:-

DHARMESH SHAH

Applicant

Versus

UNION OF INDIA & OTHERS

Respondents

PAPER BOOK – II

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Through

Sathya Bama  
Standing counsel for  
Puducherry Pollution Control Committee

**ANNEXURE - I****List of 17 Category Units located in the U.T. of Puducherry**

<b>Sl.No</b>	<b>Industry Name</b>
1.	M/s. Chemfab Alkalis Limited, Kalapet.
2.	M/s. Strides Shasun Limited Unit-I, Kalapet.
3.	M/s. Strides Shasun Limited Unit-II, Kalapet.
4.	M/s. Chemplast Sanmar Limited, Karaikal.
5.	M/s. Puducherry Power Corporation Ltd, Karaikal.
6.	M/s. Pondicherry Solidwaste Management Company Private Limited, Thuthipet.
7.	M/s. Pondicherry Sugar Mill, Linga Reddipalayam (Closed)
8.	M/s. EID Parrys, Ariyur (Closed)

No.7591/PPCC/DIR/OM/JE/2014/115  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
III-Floor, Pondicherry Housing Board Building, Puducherry - 605 005.  
Phone: (0413) 2201256 Fax: (0413) 220349

7 MAY 2014

\*\*\*

Puducherry, dated

Sub: PPCC - Issue of direction under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 - Self monitoring of compliance - Reg.

Ref: CPCB letter No. 29016/04/06/PCI-I/5392 dated 05.02.2014.

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WHEREAS, you are operating a Bulk Drug manufacturing unit at Kalapet, Puducherry, which comes under 17 categories of Highly Polluting Potential Industries.

AND WHEREAS, this Authority has received a direction from the Central Pollution Control Board (CPCB) to direct all the 17 categories of Industries to install Continuous Stack Emission and Effluent Monitoring Systems for strengthening the monitoring mechanism and for effective compliance through self regulatory mechanism

THEREFORE, you are directed under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981 and Section 33 (A) of The Water (Prevention and Control of Pollution) Act, 1974:

- i) To install online continuous stack Emission Monitoring Systems (CSEMS) in your unit for the following parameters mentioned in the consent to operate not later than by March 31<sup>st</sup>, 2015;
  - a) Gas Flow
  - b) Particulate Matter
  - c) SO<sub>2</sub>
  - d) NOx
- ii) To install online effluent quality monitoring system at the outlet of effluent treatment plant for the measurement of the following parameters by, not later than by March 31<sup>st</sup>, 2015;
  - a) Flow
  - b) pH
  - c) TDS
  - d) TOC or COD
  - e) DO
- iii) To connect and upload the online emission and effluent monitoring data to SPCB's / PCC's and CPCB server in a time bound manner but no later than by March 31<sup>st</sup> 2015;
- iv) To ensure regular maintenance and operation of the online system with temper proof mechanism having facilities for online calibration;

- v) To submit a bank guarantee of 25 % of the cost of online monitoring systems for ensuring timely installation of online monitoring system within 90 days from the date of receipt of this directions;

A time bounded action plan in this regard shall be submitted on or before 8.05.2014.

For & on behalf of PPCC,



(M. DWARAKANATH)

Member Secretary

Puducherry Pollution Control Committee

To  
M/s. Shasun Chemical and Drugs Limited  
Shasun Road, Periakalpet,  
Puducherry - 14

Copy to:

1. The Chairman, Central Pollution Control Board, 'Parivesh Bhawan', East Arjun Nagar, Delhi - 110 032
2. Commissioner, Oulgaret Municipality, Puducherry
3. Guard file

No.7591/PPCC/DIR/OM/JE/2014/ 116  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
III-Floor, Pondicherry Housing Board Building, Puducherry – 605 005.  
Phone: (0413) 2201256 Fax: (0413) 2203494

(5)

Puducherry, dated 7 MAY 2014

Sub: PPCC – Issue of direction under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 - Self monitoring of compliance – Reg.

Ref: CPCB letter No. 29016/04/06/PCI-I/5392 dated 05.02.2014.

\* \* \*

WHEREAS, you are operating a Caustic Soda manufacturing unit at Kalapet, Puducherry, which comes under 17 categories of Highly Polluting Potential Industries.

AND WHEREAS, this Authority has received a direction from the Central Pollution Control Board (CPCB) to direct all the 17 categories of Industries to install Continuous Stack Emission and Effluent Monitoring Systems for strengthening the monitoring mechanism and for effective compliance through self regulatory mechanism

THEREFORE, you are directed under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981 and Section 33 (A) of The Water (Prevention and Control of Pollution) Act, 1974:

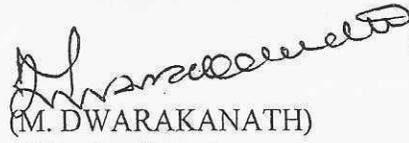
- i) To install online continuous stack Emission Monitoring Systems (CSEMS) in your unit for the following parameters mentioned in the consent to operate not later than by March 31<sup>st</sup>, 2015;
  - a) Gas Flow
  - b) Particulate Matter
  - c) SO<sub>2</sub>
  - d) NO<sub>x</sub>
  - e) Chlorine
  - f) HCl Mist
  
- ii) To install online effluent quality monitoring system at the outlet of effluent treatment plant for the measurement of the following parameters by, not later than by March 31<sup>st</sup>, 2015;
  - a) Flow
  - b) pH
  - c) TDS
  - d) TOC or COD
  - e) Total Residual Chlorine
  
- iii) To connect and upload the online emission and effluent monitoring data to SPCB's / PCC's and CPCB server in a time bound manner but no later than by March 31<sup>st</sup> 2015;
  
- iv) To ensure regular maintenance and operation of the online system with temper proof mechanism having facilities for online calibration;

- v) To submit a bank guarantee of 25 % of the cost of online monitoring systems for ensuring timely installation of online monitoring system within 90 days from the date of receipt of this directions;

A time bounded action plan in this regard shall be submitted on or before 8.05.2014.

For & on behalf of PPCC,



(M. DWARAKANATH)

Member Secretary

Puducherry Pollution Control Committee



To  
M/s. Chemfab Alkalis Ltd  
Gnanananda Place, Kalapet,  
Puducherry - 14.

Copy to:

1. The Chairman, Central Pollution Control Board, 'Parivesh Bhawan', East Arjun Nagar, Delhi - 110 032
2. Commissioner, Oulgaret Municipality, Puducherry
3. Guard file

REGD. POST WITH A

NO.15/ PPCC / CBMWTF /JSA/ 2014/ 16  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
III-Floor, Pondicherry Housing Board Building, Puducherry – 605 005.  
Phone: (0413) 2201256 Fax: (0413) 2203494

7  
E. 4 APR 2014

\*\*\*

Puducherry, dated

Sub: PPCC – Issue of direction under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 - Self monitoring of compliance – Reg.  
Ref: CPCB direction dated 05.02.2014.

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Whereas, you are running a Common Bio-medical Waste Treatment Facility at Thuthipet.

And whereas, a direction has been received from Central Pollution Control Board (CPCB) to direct all the Common Bio-Medical Waste incinerator to install continuous stack Emission and Effluent Monitoring Systems. (copy enclosed)

Hence, you are directed under Section 5 of Environment (Protection) Act, 1986,

i) To install online continuous stack Emission Monitoring Systems (CSEMS) in 17 categories of highly polluting industries and in Common HW and BMW incinerators for the following parameters mentioned in the consent to operate / authorization not later than by March 2015;

- i) Particulate Matter
- ii) HCL
- iii) Oxides of Nitrogen

ii) To install online effluent quality monitoring system at the outlet of effluent treatment plants of for the measurement of the following parameters (industry) like flow , pH, COD, BOD TSS and for other consented parameters as per the guidelines provided; not later than by March 31<sup>st</sup> 2015;

- i) pH
- ii) Suspended solids
- iii) COD
- iv) BOD
- v) Oil & Grease
- vi) Bio-Assay test

iii) To connect and upload the online emission and effluent monitoring data at SPCBs / PCCs and CPCB serve in a time bound manner but not later than by March 31<sup>st</sup> 2015;

DI

iv) To ensure regular maintenance and operation of the online system with temper proof mechanism having facilities for online calibration;

v) To submit bank guarantee of 25 % of the cost of online monitoring systems (emission and effluent whichever applicable) for ensuring timely installation of online monitoring system within 90 days from the date of receipt of directions issued by SPCBs/ PCCs to the industries;

The compliance report in this regard must reach this office on or before 30.04.2014.

For & on behalf of PPCC,

*(Signature)*  
(M. DWARAKANATH)

Member Secretary

Puducherry Pollution Control Committee

To

The Managing Director,  
M/s Pondicherry Solid waste Management Company Private Limited.,  
Rajiv Gandhi Land Mark,  
Thuthipet village,  
Villianur Commune,  
Puducherry- 605 502.

*o/c*  
*03/04/14*

*04/4/2014*

**DISPATCHED**

*(Signature)*

Copy to:

1. The Director,  
Directorate of Health and Family Welfare Services,  
Puducherry.
2. Guard file.

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> Floor, PHB Building, Anna Nagar  
Puducherry - 605 005.

\*\*\*

Phone : (0413) 2201256  
Telefax : (0413) 2203494

No. PPCC/CPCB/DIR/OMS/KKL/JE/2014/ 129

Puducherry, the 9 MAY 2014

**DIRECTION FOR COMPLIANCE OF SELF MONITORING MECHANISM  
UNDER THE PROVISIONS OF THE AIR (PREVENTION & CONTROL OF  
POLLUTION) ACT, 1981**

Sub : PPCC - Issue of Direction under the Provisions of the Air (Prevention & Control of Pollution) Act, 1981 - Self Monitoring of Compliance - Reg.

- Ref : (1) Air and Water Consent Orders (Renewal), issued by PPCC, dated 14.09.2012.  
(2) Your Reply Letter dated 31.10.2012.  
(3) Direction issued by CPCB, vide No. B-29016/04/06/PCI-I/5392 dated 05.05.2014 (Copy enclosed).

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Whereas, M/s. Chemplast Sanmar Ltd., is a Large Scale, Red Category (17 Category) unit, located at, R. S. No. 37 - 40, Melavanjore Village, T. R. Pattinam, Karaikal.

And whereas, a direction was received from the Central Pollution Control Board, New Delhi, vide reference (3) cited above, to direct M/s. Chemplast Sanmar Ltd., located at, R. S. No. 37 - 40, Melavanjore Village, T. R. Pattinam, Karaikal, to install Continuous Stack Emission and Effluent Monitoring Systems.

And whereas, you have been directed, vide Condition No. 20 (ii), of the Air and Water Consent Orders (Renewal), issued by PPCC, vide reference (1) cited above, for installing Continuous Stack Emission and Effluent Monitoring Systems and to connect the same with the Portals of the PPCC and CPCB, within a period of three months from the date of issue of the Air Consent Orders (Renewal).

And whereas, you have requested some more time for carrying out feasibility study to connect the same with the Portals of the PPCC and CPCB.

In view of the above, you are hereby, directed, under **Section 31 A of the Air (Prevention and Control of Pollution) Act, 1981**, to comply with the following conditions:

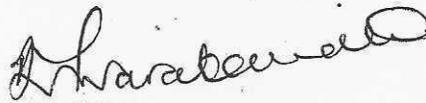
- (a) To install Online Continuous Stack Emission Monitoring System (CSEMS) in your unit, for the parameters, viz., PM<sub>10</sub>, SO<sub>2</sub>, NO<sub>x</sub>, Cl and Acid Mist, not later than 31.03.2015.

*M* *Rsa*

- (b) To connect and upload the online emission monitoring data at PPCC and CPCB server in a time bound manner, not later than 31.03.2015.
- (c) To ensure regular maintenance and operation of the online system with temper proof mechanism having facilities for online calibration.
- (d) To submit bank guarantee of 25% of the cost of the above said Online Monitoring Systems for Stack Emission, for timely installation of the same, within 90 days from the date of the receipt of this direction.

The Compliance in the said matter shall reach this office within **15 (Fifteen) days** from the date of receipt of this direction, failing which the authority will initiate enforcement action against the unit as per the provisions of the Air (Prevention and Control of Pollution) Act, 1981, without any further notice.

For and on behalf of PPCC



(M. DWARAKANATH)  
MEMBER SECRETARY

PUDUCHERRY POLLUTION CONTROL COMMITTEE

Encl : a/a

*% Rm*  
*9/5/2014*

To

M/s. Chemplast Sanmar Ltd., R. S. No. 37 - 40, Melavanjore Village, T. R. Pattinam  
Commune, Karaikal, Nagore Post - 611 002.

Copy to:

1. The Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan  
East Arjun Nagar  
New Delhi - 110 032.

- For kind information and records, please.

2. Standing Guard File.

*09/5/2014*  
**DISPATCHED**



(11)

REGISTERED POST WITH A/D

**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT**  
**PUDUCHERRY POLLUTION CONTROL COMMITTEE**  
3<sup>rd</sup> Floor, PHB Building, Anna Nagar  
Puducherry – 605 005.

\*\*\*

Phone : (0413) 2201256

Telefax : (0413) 2203494

No. PPCC/CPCB/DIR/OMS/KKL/JE/2014/128

Puducherry, the 9 MAY 2014

**DIRECTION FOR COMPLIANCE OF SELF MONITORING MECHANISM  
UNDER THE PROVISIONS OF THE AIR (PREVENTION & CONTROL OF  
POLLUTION) ACT, 1981 AND THE WATER (PREVENTION & CONTROL OF  
POLLUTION) ACT, 1974**

Sub : PPCC – Issue of Direction under the Provisions of the Air (Prevention & Control of Pollution) Act, 1981 and the Water (Prevention & Control of Pollution) Act, 1974 – Self Monitoring of Compliance – Reg.

Ref : Direction issued by CPCB, vide No. B-29016/04/06/PCI-I/5392 dated 05.05.2014 (Copy enclosed).

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Whereas, M/s. Puducherry Power Corporation Ltd., is a Large Scale, Red Category unit, operating its Natural Gas Based Power Generation Plant, of capacity 32.5 MW, located at, Nagore Main Road, Polagam, T. R. Pattinam, Karaikal.

And whereas, a direction was received from the Central Pollution Control Board, New Delhi, vide reference cited above, to direct M/s. Puducherry Power Corporation Ltd., located at, Nagore Main Road, Polagam, T. R. Pattinam, Karaikal, to install Continuous Stack Emission and Effluent Monitoring Systems.

In view of the above, you are hereby, directed, under **Section 31 A of the Air (Prevention and Control of Pollution) Act, 1981 and Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974**, to comply with the following conditions:

- (a) To install Online Continuous Stack Emission Monitoring System (CSEMS) in your unit, for the parameters, viz., PM<sub>10</sub>, SO<sub>2</sub> and NO<sub>x</sub>, not later than 31.03.2015.
- (b) To install Online Effluent Quality Monitoring System at the outlet of the discharge end, for the measurement of the Parameters, viz., Flow, pH, COD, BOD, TSS and O & G, not later than 31.03.2015.
- (c) To connect and upload the online emission and effluent monitoring data at PPCC and CPCB server in a time bound manner, not later than 31.03.2015.

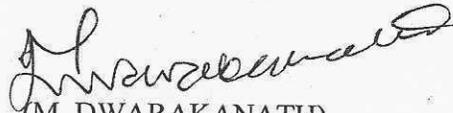
*JL*

*Rha*

- (d) To ensure regular maintenance and operation of the online system with temper proof mechanism having facilities for online calibration.
- (e) To submit bank guarantee of 25% of the cost of the above said Online Monitoring Systems for Stack Emission and Effluent Quality, for timely installation of the same, within 90 days from the date of the receipt of this direction.

The Compliance in the said matter shall reach this office within **15 (Fifteen) days** from the date of receipt of this direction, failing which the authority will initiate enforcement action against the unit as per the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974, without any further notice.

For and on behalf of PPCC



(M. DWARAKANATH)  
MEMBER SECRETARY

PUDUCHERRY POLLUTION CONTROL COMMITTEE

Encl : a/a

*%c Rbc  
9/5/2014*

To

M/s. Puducherry Power Corporation Ltd., Nagore Main Road, Polagam, T. R. Pattinam  
Commune, Karaikal - 609 606.

Copy to:

1. The Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan  
East Arjun Nagar  
New Delhi - 110 032.

} - For kind information and records, please.

2. Standing Guard File.

*09/5/2014*  
**DISPATCHED**

*Ry*



15.07.2015



The Member Secretary,  
Pondicherry Pollution Control Committee,  
Pondicherry - 605014.

Sub: On Line Monitoring system connectivity to CPCB Reg:

Sir,

With reference to the above mentioned subject, we would like to inform you that we are installed the following on line water and Air monitoring system in our site.

**Boiler stack:**

- 1) SO2, 2) NOx, 3) CO 4) SPM 5) GAS VELOCITY

**Air Monitoring system**

V.O.C three locations

**Process stack:**

HCL Gas

**Water:**

- 1) Flow 2) Ph. 3) TDS 4) COD 5) BOD 6) DO

The above parameters are uploaded to CPCB using ENVIRONMENT SA software (DAS).

**Our static IP: 117.239.247.59**

We have shown the configuration of parameters currently to your good office.

With the above actions put in place, we hope you are satisfied with the measures taken by us.

Thanking you,

Yours Faithfully,

For Shasun Pharmaceuticals Ltd.,

JE-I *Ramesh*  
R.Ramesh

*Rba*  
14/7/15  
DGM (EHS)

*15/7/15*

SCGA/F-003/D

**Shasun Pharmaceuticals Limited**

(Formerly known as Shasun Chemicals and Drugs Ltd)

R.S.No. 33 & 34, Shasun Road, Periyakalpet, Puducherry - 605 014, India.

Phone : +91 413-2654100 Fax : +91 413-2655154

E-mail : shapdy@shasun.com

(15)

# CCAL

## CHEMFAB ALKALIS LIMITED

CAL/PPCC/I-166/2015

15.09.2015

The Member Secretary  
Dept of Science, Technology & Environment  
PONDICHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> Floor, Housing Board Building  
Anna Nagar  
PUDUCHERRY 605 005



Dear Sir:

Sub: Latest status of Installation of Online Monitoring system

Ref: Your letter No.598/PPCC/CPCB/DIR/JE/2015/855 dt.09.09.2015 (enclosing copy of CPCB letter No.Admin /45(B)/Online/ZOB/2015-16/992 dt.26.08.2015) received by RPAD on 15.09.2015

Kindly refer to your letter cited above wherein we were directed to submit the latest Status on Installation of Online Monitoring system as per the format (Annexure-II).

In this connection, we would like to submit that we have already uploaded the details in CPCB Website on 17.08.2015 and a communication along with details of the instruments uploaded on the CPCB website is attached for your ready reference.

We are in receipt of your letter by RPAD only 15.09.2015 and hence we could not able to send our reply by 12.09.2015 as directed.

Thanking you,  
Yours truly  
For CHEMFAB ALKALIS LTD

N.Kalyanasundaram  
Sr.Vice President (Operations)

J.Nopalan  
Dy General Manager (Process)

Encl: as above

1. Zonal Officer  
Central Pollution Control Board  
Zonal Office (South), "Nisarga Bhawan", A-Block  
1<sup>st</sup> & 2<sup>nd</sup> Floors, Thimmaiah Road, 7<sup>th</sup> D Main, Shiavanagar  
BANGALORE 560 010  
Kind Attn: Mr.S.Suresh, Zonal Officer

JE-I

Rao  
21/9/2015

J  
21/9/15



Regn. No. OHS 66228 / EMS 71746  
An OHSAS 18001 and ISO 14001 Certified Company

CIN No.: L24297TN1983PLC072409

Member - Dr. Rao's Group of Companies

Regd. Off: 'TEAM House', GST Road, Vandalur, Chennai - 600 048, India.

Ph : +91 44 22750323 / 66799595 Fax: +91 44 22750860 E-mail: chemfabalkalis@draaholdings.com

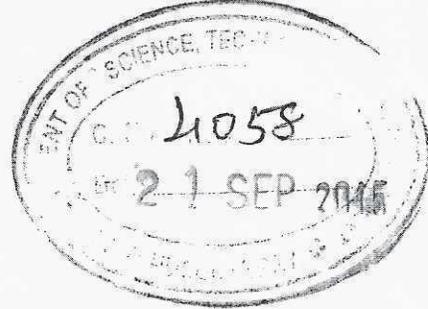
Plant : "Gnanananda Place", Kalapet, Puducherry - 605 014, India Ph : +91 413 2655111

Fax: +91 413 2655125 E-mail:chemfabalkalis@draaholdings.com URL: [www.chemfabalkalis.com](http://www.chemfabalkalis.com)

Karaikal Plant:  
Melavanjore Village T R Pattinam Panchayat  
Nagore 611 002 India  
Tel + 91 4365 256 475/ 476  
www.sanmargroup.com  
CIN U24230TN1985PLC011637

CSL/KKL/OMS/2015-16  
Dated 19th September 2015

✓ The Member Secretary  
Puducherry Pollution Control Committee  
Government of Puducherry  
Housing Board Complex-3rd Floor  
Anna Nagar  
PUDUCHERRY - 605 005.



Sir,

Sub: Latest Status of installation of On line Monitoring Systems(OMS) in 17 Category of Industries Particulars Called -Reg.

Ref: 1.Our letter No. CSL/KKL/OMS/2015-16 Dated. 29th June 2015.  
2. Your letter No.598/PPCC/CPCB/DIR/JE/2015/855 Dated 09.09.2015 received on 17.09.2015.

With reference to the above, we would like to inform your good selves that our On line Monitoring Systems(OMS) had been already installed at our plant this has been communicated to your good office and CPCB also vide our letter CSL/KKL/OMS/2015-16 Dated. 29th June 2015. The copy of acknowledgment for uploading in CPCB website is also enclosed herewith for your ready reference.

Also we are enclosing herewith copy of our reply to CPCB vide our letter dated 14.08.2015 regarding the direction issued by CPCB under section 5 of the Environment (Protection) Act,1986 on installation of On line Monitoring Systems(OMS).

As per your advise, we have also sent the reply through email [dste.pon@nic.in](mailto:dste.pon@nic.in) today.

This is for your kind information and record please.

Thanking You and assuring our best co operations at all times.

Yours faithfully,  
for Chemplast Sanmar Limited,

*N. Palanisamy*  
N. Palanisamy  
Vice President – Operations

CC: 1. The Regional Office, PPCC, Karaikal.  
2. The Zonal Officer, Central Pollution Control Board, Nisarga Bhawan,A-Block  
1 & 2 Floors,Thimmaiah Road,7th D-Main Road, Shivanagar, Bangalore-560010.

JE-I  
Rha  
21/9/2015

*JA*  
21/9/15

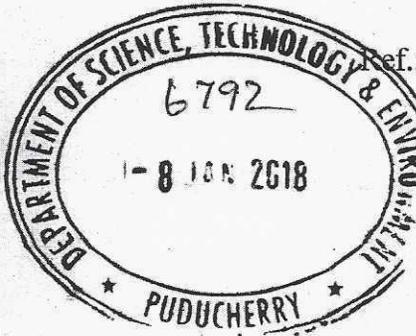
(19)

**PUDUCHERRY POWER CORPORATION LIMITED**  
**(A GOVERNMENT OF PUDUCHERRY UNDERTAKING)**  
**T.R PATTINAM -609606, KARAIKAL.**

Phone No:04368- 233060, 233988 email : ppcl.kkl@nic.in Telefax: 04368 - 233355  
Ref. No: PPCL/SE/ EE(M)P/Env.Eng./2017-18/2383 Dt. 03.01.2018.

The Member Secretary  
Puducherry Pollution Control Committee,  
3<sup>rd</sup> Floor, PHB Building, Anna Nagar,  
Puducherry - 605 005.

Sub.: Implementation of online Monitoring system for stack and effluent water  
- User name and Password - Forwarded - reg.



- Ref.: 1. CPCB order No. B-29016/04/06/PCI-I/5392 dt.05/02/2014.  
2. PPCC order No. PPCC/CPCB/DIR/OMS/KKL/JE/D014/128 dt.09/05/2014  
3. PPCL letter ref. 830/PPCL/S.E./Envt.Engg/2014-15 dt.25/7/2014  
4. PPCL letter ref. PPCL/MD/SE/Envt.Engg/2014-15 dt. 02/12/2014.  
5. PPCC order No. PPCC/CMS/EXT/TRP/KKL/JE/2015/204 dt.13/05/2015  
6. CPCB letter No. B-29016/04/PCI-1/9273 dt. 21/7/2015  
7. PPCL letter no: PPCL/SE/Env.Eng./Envt./2015-16 dt. 16.09.2015.  
8. PPCC letter No. PPCC/CMS/EXT/TRP/KKL/JE/2015/895 dt.18/09/2015  
9. PPCL letter PPCL/SE/Eng.Eng./Envt/2017-18/1839 dt. 8/9/2016

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On the above subject, we would like to inform that Puducherry Power Corporation Limited ( PPCL)has implemented Online Monitoring of Stack and Effluents and the data is presently being uploaded to CPCB and PPCC. A screen shot of the PPCC server is enclosed.

The Connectivity details are as below

URL : <http://ppcc.glensserver.com/>

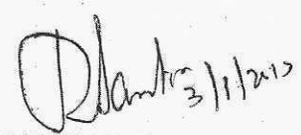
User Name : Ppcl\_P

Password : Ppcl\_P@321

As the Online connectivity has been established, and the data is being transferred on Continuous basis to CPCB and PPCC, it is requested to issue Consent order to our Concern at the earliest.

Thanks and regards

Yours faithfully,

  
SUPERINTENDING ENGINEER

EE/JE KKR

ASW  
9/1/2018



PONDICHERRY SOLIDWASTE MANAGEMENT  
COMPANY PRIVATE LIMITED <sup>21</sup>

R.S.No : 79/5 & 80/2 Rajeev Gandhi Land Mark  
Thuthipet Village, Villiyannur Commune  
Puducherry - 605 502  
Cell : 94-895-93922, 94-895-83722

www.psmpl.net  
20/11/17

PSMPL/GoP-BC-249/17

To

The Member Secretary  
Pondicherry Pollution Control Committee  
Government of Puducherry  
Puducherry



Sir,

**Sub:** Information regarding server connection to Continuous Online Emission Monitoring system in our CBMWTF – reg.

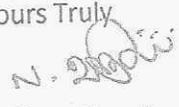
The server connection details are as follows:

1. Enter the URL: <http://ppcc.glensserver.com/> in any web browser of your choice
2. In the next page, type in the username as "Pcswm" and password "Pcswm@321"
3. Your dashboard for viewing CEMS data will appear.
4. In the panel options on the left side of the screen go to: Industry Report -> CBMWTF -> Pondicherry Solid Waste Management Company Private Limited -> Real Time Report
5. You will also see options to retrieve custom reports with specific datetime averages or ranges in the same page

Kindly contact us with regards to any additional information about the CEMS Server. As always, we appreciate your support and guidance in ensuring our CBMWTF operation as per BMW Rules 2016.

Thanking You, Sir

Yours Truly

  
N.Vasantharajan  
Plant Manager

  
20/11/17

ee/JSK  
20/11/17

RW  
20/11/17

Centralized Biomedical Solidwaste Management Facility

Office : 11, 6<sup>th</sup> street, Friends Nagar, Oulgrate,  
Puducherry - 605 010.

email : admin@psmpl.net, tamilmd@psmpl.net, velfa@psmpl.net, vasanthpm@psmpl.net, senthilpe@psmpl.net, vetriape@psmpl.net

# Pondicherry Solid Waste Management Company Private Limited

STACK\_1  
CBMWTF

Data fetched at 20-Nov-2017 11:17 Hrs

CO

15 minutes Average

0 mg/Nm3

Standard: 100 mg/Nm3

6 Total Exceedances (In a Week)

1 Monitoring Stations

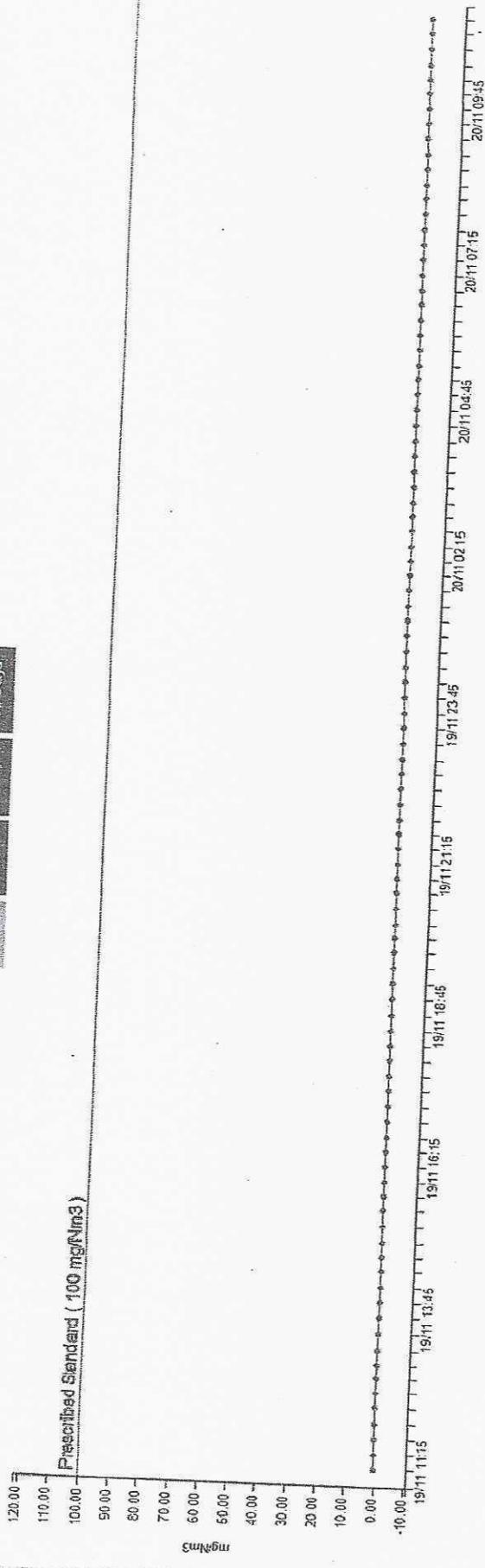
4 Parameters Monitored

1 Exceeding Parameters

### Parameters List

- STACK\_1 - CO - 0 mg/Nm3  
Standard - 100 mg/Nm3
- STACK\_1 - CO2 - 1.3 % Standard - 100 %
- STACK\_1 - Primary\_Temp - 1200 Degree  
Standard - 850 Degree

Time Ranges : 1 Day 3 Days 7 Days 30 Days



CO - STACK\_1

- Dashboard
- Industry Report
- CBMWTF
- Pondicherry Solid Waste Management Company Private Limited
- RealTime Report
- Average Report
- Delayed Report
- Exceedance Report
- Transmission Logs
- Camera Status
- Payment Gateway

Type here to search

Annexure - 10  
25  
SPEED POST

NO.PPCC/COEMS/SEE/2019/1523 A  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>RD</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 5  
Phone No: (0413) 2201256      Telefax: (0413) 2203494  
\* \* \*

Puducherry dt.  
- 6 MAR 2019

To

M/s. Knowledge Lens Pvt. Ltd.,  
3<sup>rd</sup> Floor, Plot No - 261,  
Neeladri Nagar, Electronic City,  
Bangalore - 560 100.

Sir

Sub: PPCC - Connectivity of Real Time Data of 17-Category units in DSTE  
Website - Reg.

\*\*\*

Hon'ble National Green Tribunal vide order dt. 03.08.2018 directed to display the emission data in the public domain. Hence, you are requested to give connectivity of all the units emission/discharge data to the DSTE website <https://dste.py.gov.in>.

This may be treated as "Top Priority".

Yours sincerely,

*he*  
(SMITHA .R)  
MEMBER SECRETARY  
(PPCC)

Copy to:  
Guard file

*q/c*  
*208/03/19*  
DESPATCHED

Ref: KLPL/WC/272

Date: 23-09-2019

**WORK COMPLETION CERTIFICATE**  
**TO WHOMSOEVER IT MAY CONCERN**

We, M/S. Knowledge Lens Private Limited, Bengaluru, has completed the Development of connectivity of real time data of 17- category units in DSTE website (Ref.: your letter dated 08 Mar2019) and connected the connected industries online. The URL for the same is

[https://ppcc.glensserver.com/PPCC\\_ONLINE/index.html](https://ppcc.glensserver.com/PPCC_ONLINE/index.html)

This statement is issued on request of "Pondicherry Pollution control Committee" For offering the Work.

Thanking You.

Yours Truly,



**SMITA BADHURY**

Managing Director

+91 9986385000

[smita@knowledgelens.com](mailto:smita@knowledgelens.com)

ANNEXURE - VI**List of 17 Category Units located in the U.T. of Puducherry**

Sl.No	Industry Name	Stack Emission	Effluent	Availability of Data From
1.	M/s. Chemfab Alkalies Limited	✓	✓	30.11.2018
2.	M/s. Strides Shasun Limited Unit-I	✓	✓	30.11.2018
3.	M/s. Strides Shasun Limited Unit-II	✓	✓	15.02.2017
4.	M/s. Chemplast Sanmar Limited	✓	✓	15.02.2018
5.	M/s. Puducherry Power Corporation Ltd	✓	✓	26.10.2017
6.	M/s. Pondicherry Solidwaste Management Company Private Limited	✓	-	23.06.2017
7.	M/s. Pondicherry Sugar Mill		Closed	
8.	M/s. EID		Closed	

**BEFORE THE NATIONAL**  
**GREEN TRIBUNAL,**  
**SOUTHERN ZONE, CHENNAI**

APPLICATION NO.: 82 of 2021(SZ)

**DHARMESH SHAH**

**- APPLICANT**

**-Vs-**

**UNION OF INDIA & OTHERS**

**- RESPONDENTS**

**PAPER BOOK II**

**A.SATHYA BAMA**  
**STANDING COUNCEL FOR**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**